

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-454(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.11.2017**

NAME OF THE COMPANY: Dr. Virender Bhati Vs. Forsan Healthcare Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

For the Respondent (s) : None

ORDER

Present none.

Notice to the Petitioner through counsel as well as to the Respondent
returnable on 13th November, 2017.

- Sd -

(S. K. Mohapatra)
Member (T)

- Sd -

(Ina Malhotra)
Member (J)